

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-87/1998/141/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 9th January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 5195 Dated the 21st December, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.12.2023, alongwith station leave permission, from the morning of 23.12.2023 till the evening of 26.12.2023**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-87/1998/142-143/A, dated , 09-01-2024
Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)